weavers are affected. So, I would like to know from the hon. Minister whether the Government of India has conducted any study on the effects of dumping of Chinese sarees that are affecting our trade and thereby causing a lot of loss to our silk weavers. I would also like to know from the hon. Minister whether the Government of India would convene a meeting with the representatives of silk weavers to take their views into consideration and, whether any suitable package to counter the dumping of silk sarees from China is going to be announced by the Government. If yes, the details may be given.

श्री शंकर सिंह वाघेला: चेयरमैन साहब, राइटिंग में जो जवाब मैंने दिया है, वही जवाब है। वीवर्स के बारे में सेंटर सिल्क बोर्ड पूरी चिंता करता है। यह प्रश्न दो हिस्सों में है, एक जो ककून पैदा करते है। फार्मर्स, इनको सही दाम मिलना चाहिए, दूसरा यह कि जो रामेटिरियल इम्पोर्ट करते है, चाहे वह फैबरिक हो या रा-सिल्क हो, इन दोनों के बारे में जो वीवर्स को प्रोब्लम है, वह है कॉस्ट ऑफ प्रोडक्शन में चीन का डिम्पेंग। चीन का कल जो भाव था और आज जो भाव है वे इतने नीचे भाव से डंपिंग कर रहे है, लेकिन फिर भी इम्पोर्ट ड्यूटी और बाकी जो एक्शन लिए है, उस हिसाब से 9000 मीट्रिक टन से ज्यादा इम्पोर्ट नहीं हो रहा है। वीवर्स के लिए एक डोमेस्टिक मार्केट जो है उसमें पैरिटी में, कंपरिजन में जो मशीनरी के हिसाब से दूसरे लोग कंपटीशन में आ रहे है, इससे भी उनको प्रोब्लम हो रही है। उसको ज्यादा प्रोब्लस न हो, इसके लिए टेक्सटाइल मिनिस्टरी की स्कीम है, हंडलूम और बाकी की, उसकी पैरिटी में उसको कलस्टर में लाने का हम सोच रहे है।

*303. [The questioner (Shrimati Hema Malini) was absent. For answer *vide* page 31.]

Categorisation of Orissa as B-1 State

*304. MS. PRAMILABOHIDAR:† SHRI B.J. PANDA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Chief Minister of Orissa has made a request to categorize Orissa in a B-1 State in line with three of its neighbours to enable it to get Central assistance at a higher ratio;
- (b) whether he has also asked for creation of a Corpus Fund for meeting expenses relating to security related matters; and
- (c) if so, the status of these proposals and the time-frame within which these proposals would be cleared?

[†]The question was actually asked on the floor of the House by Ms. Pramila Bohidar.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) to (c) A Statement is laid on the Table of the House.

Statement

- (a) Yes, Sir. In December, 2003, the Chief Minister of Orissa wrote to the then Deputy Prime Minister requesting that Orissa should be categorized as B-1 category State to get 75% Central assistance under the Scheme for Modernization of the State Police Forces (MPF).
- (b) Yes, Sir. In the meeting of the Chief Minister of the State affected by naxalism, held in Hyderabad on 21-09-2004, the Chief Minister of Orissa had suggested the creation of a Corpus Fund for meeting expenses relating to the security related matters.
- (c) In terms of the recommendation of Parliamentary Standing Committee for Home Affairs, a proposal to revise the MPF Scheme, including re-categorization of the States, including Orissa is under consideration of the Government. Earmarked allocation to districts affected by extremism is also being considered.
- MS. PRAMILA BOHIDAR: Mr. Chairman, Sir, the State of Orissa has the highest percentage of population living below the poverty line. But the Central assistance given to the State is not enough. So, I would like to have a pointed- reply from the hon. Minister since this matter is under consideration how much time will the Central Government take to take a decision—one week, one month, one year—in this regard?
- श्री श्रीप्रकाश जायसवाल: सर, माननीय सदस्या का जो प्रश्न है, वह सिक्युरिटी से रिलेटिड है और पुलिस माडर्नाइजेशन स्कीम के तहत केन्द्र सरकार, हमारा गृह मंत्रालय प्रत्येक राज्य को बहुत लम्बे समय से मदद देता रहा है। हमने तीन केटेगरी बनाई थीं A, B,-1, B-2 उड़ीसा को B-2 केटेगरी में रखा गया था, जिसमें गवर्नमेंट, ऑफ इंडिया पुलिस मनाडर्नाइजेशन के लिए 50 प्रतिशत मदद देती थी और बाकी उस राज्य को लगाना पड़ता था। अब इसको रिवाइज करके 60 प्रतिशत पर लाया गया है। लेकिन अब फिर से हमारी सरकार इस बात पर विचार कर रही है कि क्योंकि राज्यों के पास संसाधनों की कमी है, पैसे की कमी हैं, पैसे की कमी रहती है, इसलिए पुलिस माडर्नाइजेशन स्कीम के तहत जितना पैसा उनको खर्च करना चाहिए, राज्य उतना खर्च नहीं कर रहे हैं। इसलिए अब हम यह प्रावधान करने जा रहे हैं, कि हम केवल दो ग्रुप रखेंगे। A और B, जो ज्यादा संवेदनशील राज्य हैं,। ग्रुप के तहत उनको माडर्नाइजेशन के लिए 100 परसैंट पैसा भारत सरकार देगी और उसके बाद जो दूसरे ग्रुप में हैं, उनको 75 परसैंट की मदद दी जाएगी। उड़ीसा भी दूसरे ग्रुप के राज्यों में आएगा।

MS. PRAMILA BOHIDAR: Sir, my second supplementary is if the area affected by the insurgency and the Left Wing extremism in the three neighbouring States get 'A or 'B-1' status, will the extremists not migrate to Orissa for shelter and cause more law and order problem? Has the Government assessed the loss of life and property in extremists-affected district of Orissa, like Malkangiri, Gajapati, Raiwara, Ganjan, Madhuban etc.? Is it comparable with such incidents in the neighbouring States of Andhra Pradesh, Chhattisgarh and Jharkhand.

श्री श्रीप्रकाश जायसवाल: सर, उड़ीसा एक पिछड़ा हुआ राज्य है, उसकी आर्थिक स्थिति बहुत अच्छी नहीं है, इस बात को भारत सरकार अच्छी तरह से समझती है, लेकिन जो 75 परसैंट का प्रावधान किया जा रहा है, सरकार का ऐसा मानना है कि उड़ीसा जैसे राज्य के लिए, जो कि कम संवदेनशील राज्यों में आता है, वहां 75 परसैंट की मदद से आंतरिक स्रक्षा की स्थिति को काफी बेहतर बनाया जा सकता है।

SHRI B.J. PANDA: Sir, I would like to draw the attention of the hon. Minister towards the news article appeared in the Indian Express of 18th October, titled 'Centre Betrays Orissa', which points out that the neighbouring State has got a special assistance of Rs. 3,000 crores, whereas Orissa, which is below the Human Developing Index of that State and has a similar requirement of Rs. 3,000 crores, has not even got one-fourth of that. Perhaps, this has to do with coalition politics. But my question is: Is it a fact that the neighbouring States like Jharkhand, Chhattisgarh, Andhra Pradesh, the North-Eastern States, and Jammu & Kashmir, which have similar problems either because of naxalites or other terrorists or militants are getting hundred per cent reimbursement, and Orissa is getting only 75 percent reimbursement? And, I want an answer to the question of my colleague that while the Chief Minister's request is under consideration how long will the Central Government take to take a decision—one month, two months, six months—because every week our policemen are being killing as they do not have adequate equipments to defend themselves?

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, let

us not rely upon the news items, which appear in the newspapers. What you have quoted has no relevance to this question ...(Interruptions)...

SHRI B.J. PANDA: Sir, it is the question of the neglect of the State.

SHRI SHIVRAJ V. PATIL: The States of Orissa, Chhattisgarh, Jharkhand, Andhra Pradesh, Maharashtra, Madhya Pradesh, Bihar and UP are treated

on a par with each other as for as assistance from the Union Government to the State Government is concerned. The situation in Jammu & Kashmir and some North-Eastern States is different. They are treated differently. But the neighbouring States are not treated differently. That is why the State of Orissa should not worry about that. We have given funds to the State Governments, but, unfortunately, these funds have not been utilised, this is our problem. And we are going to discuss with the State Government as to why they have not utilised, these funds. We are trying to help them to utilise these funds. Now, if 75 per cent grants is given by the Government, then, 25 per cent has to be contributed by the State Governments, but the State Governments are not contributing 25 per cent. That is why problems are arising. We are taking a decision and we are trying to see that, at least, 75 per cent is utilised by them. In spite of the fact that they would not be in a position to contribute 25 per cent, we are going to ask them to, at least, utilise 75 per cent of the money which is given to them. That is the problem. There is no discrimination and you can discuss this matter with your Chief Minister and the Home Minister. They will tell you that this Government has not discriminated against the Orissa Government.

As far as the first question put by Ms. Pramila Bohidar is concerned, we are at it. We have prepared the paper. It is before the Cabinet. After a decision is taken, we will communicate it to the State Government.

श्री रुद्रनारायण पाणि: सभापित जी, जैसा कि मंत्री महोदय ने अभी-अभी कहा कि उड़ीसा के साथ भेदभाव नहीं होता है, और कोई चिंता का सवाल ही नहीं है, लेकिन माननीय मंत्री महोदय यहां पर एक डिबेट में, शायद पोटा के अन्दर बयान दे रहे थे, उसी समय जब माननीय मंत्री जी नक्सलवाद के संबंध में जिक्र कर रहे थे, उसमें उन्होंने उड़ीसा के नाम का उल्लेख नहीं किया था। बीच में पीछे जैसा कि मैं कभी कभी बोला करता हूं, जब मैंने बोला, सर उड़ीसा-उड़ीसा, तक ही मंत्री महोदय ने उड़ीसा का नाम लिया। उन्होंने उत्तर देते हुए कहा कि भेदभाव नहीं होता है, लेकिन यह बात सही है, कि उड़ीसा के साथ भेदभाव होता है। मेरा प्रश्न मंत्री महोदय से यह है, जब उड़ीसा संबंधी विषय है तो कोरापुट में नक्सिलयों ने दो-चार या छः महीने पहले थाने पर हमला किया था, उसमें नक्सिलयों ने कितना एम्यूनीशन्स, कितनी बंन्दूकें व कितने अस्त्र-शस्त्र उस थाने से ले लिए, तो क्या मंत्री महोदय या भारत सरकार के पास यह सूचना है? दूसरी बात बंगलादेश की तरफ से जो अनुप्रवेश होता है, जो घुसपैठ होती है, उड़ीसा के तटवर्ती जिलों में, जो कोस्टल डिस्ट्रिक्टस हैं, वहां से होती है और वहां पर वे क्या-क्या उपद्रव करते हैं, इस संबंध में मंत्री महोदय या गृह मंत्रालय के पास क्या सूचना है? और तीसरा...

श्री सभापति : ठीक हैं बस बैठिए, बैठिए। तीसरा नहीं है।

श्री शिवराज वी0 पाटिल: श्रीमान, इतने प्रश्न पुछे गए और इतनी देर पुछे गए कि कुछ प्रश्न तो मैं भूल ही गया।

श्री सभापति : मेरी समझ में इन्होंने पहली बार प्रश्न किया है।

श्री शिवराज वी0 पाटिल : मैं आपके सभी प्रश्नों के उत्तर दूंगा । आपको खुशी होनी चाहिए कि जैसी हालत, बाजू के प्रान्तों की है, वैसी हालत उड़ीसा की नहीं है। उड़ीसा की हालत अच्छी हैं, जिसका मतलब हैं कि हम वहां की सरकार को सर्टिफिकेट दे रहे हैं, उनकी वाहवाही कर रहे हैं और उनकी तारीफ कर रहे हैं कि वहां की हालत अच्छी हैं, किन्तु इसका मतलब यह नहीं है कि वहां सभी कुछ ठीक है। हां, तुलना में ठीक है, इसे जानना जरूरी है। इसीलिए वहां की सरकार जो कर रही है, उसमें हम उसे मदद कर रहे हैं। उसमें कोई भेदभाव नहीं कर रहे हैं। उड़ीसा का नाम इसलिए नहीं लिया गया था कि जैसे छत्तीसगढ या झारखंड या दूसरे प्रांतों में नक्सलाइट मुवमेंट की हालत उडीसा के मुकाबले थोड़ी ज्यादा खराब हैं, इसलिए हमने उसका जिक्र नहीं किया था, और कोई भी कारण नहीं है। जहां तक कोरापूट का सवाल है, तो वहां जो हुआ है, उसके बारे में वहां की सरकार ही बता सकती है। उसमें बहुत सारे हथियार भी गए हैं और बहुत से थानों पर हमला भी किया गया है। 300 या 400 के करीब छोटे-मोटे हथियार भी वहां से गए हैं। यह दो साल पहले की बात है। उसके बारे में कार्यवाही वहां की राज्य सरकार ने की है, लेकिन इस छोड़कर वहां पर हालत काबू में है, ऐसा हमारी रिपोर्ट्स कहती हैं।

श्री रुद्रनारायण पाणि : सभापति महोदय, मैं यह कहना चाहता हूं कि ...(व्यवधान)...

PROF. PYARIMOHAN MOHAPATRA: Mr. Chairman, Sir, the Minister, in his reply, has said that Orissa Government has not been able to give 25 per cent of the share, and, therefore, the grant has not been utilised. In that context, I would like to ask: Is the Minister aware of the fact that Orissa is in a debt trap and unemployment and poverty are the basic causes of Naxalism, and, therefore, the prime requirement is to ensure that the State gets out of the poverty trap? In that context, is it desirable or appropriate that the Government of India should wait for that 25 per cent, or, should they not enhance it to hundred per cent Central assistance?

SHRI SHIVRAJ V. PAUL: Sir, I did not speak about Orissa only. I spoke about other States also and the percentage expenditure incurred by the different States is not hundred per cent. In some States, it is not even 50 per cent. That is what I was saying. You will be happy to know that the performance of Orissa Government, in this respect, is better than many other States. They have gone up to 80 per cent of expenditure. I am not saying that they have not contributed; they are doing it. But if

you are asking about the economic situation over there and what kind of assistance will be given to Orissa, this issue will be discussed between the Planning Commission and the Government of Orissa and the Government of India. It will not be possible for me from the Home Ministry to reply to this kind of omnibus question.

Assistance by International agencies

*305. PROF. ALKA BALRAM KSHATRIYA:† SHRI RAJU PARMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether international agencies like World Bank and Asian Development Bank are assisting the State Governments for drinking water and sanitation schemes;
 - (b) if so, the details thereof;
- (c) whether Central Government is also providing financial assistance for drinking water and sanitation in various States including Gujarat under some guidelines; and
 - (d) if so, the details thereof?

THE MINISTER OF RURAL DEVELOPMENT (SHRI RAGHUVANSH PRASAD SINGH): (a) to (d) A statement is laid on the Table of the House.

- (a) and (b) So far only the World Bank, from amongst the international multilateral agencies, has been providing assistance to the State Governments for projects in rural water supply and sanitation sector (RWSS). The World Bank has so far provided assistance to four States viz. Maharashtra, Karnataka, Uttar Pradesh and Kerala. Till date, three World Bank funded RWSS projects in Maharashtra, Karnataka and Uttar Pradesh have been completed wherein World Bank provided \$ 241.90 million against the total project cost of \$ 329.60 million. Presently, there are three on-going World Bank funded RWSS projects in Kerala, Karnataka and Maharashtra. The total estimated cost of these on-going projects is \$ 551.89 million of which the World Bank share is \$ 398.10 million.
- (c) and (d) Government of India has been providing assistance to the State Governments and Union Territories in the drinking water and sanitation sector through funds under various components of the Accelerated Rural Water Supply Programme (ARWSP) and Total Sanitation Campaign (TSC).

†The Question was actually asked on the floor of the House by Prof. Alka Balram Khatriya.